

Drilling of Oil in Shivalik Region in U.P.

1533. { Shri Ram Harkh Yadav:
Shri Murlī Manohar:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) the progress made in the drilling operation for oil in the Shivalik region in Uttar Pradesh; and

(b) the future prospects of finding oil deposits in the area?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) and (b). The depth of the first deep well drilled near Dehra Dun was 1069 metres on 21-9-1964. The ultimate depth of the well is likely to be 5,500 metres and nothing definite can be said till then.

Indian Institute of Technology, Delhi

1534. **Shri Swell:** Will the Minister of **Education** be pleased to state:

(a) the number of expert professors and supervisory technicians whose services have so far been lent by the U.K. Government and the Federation of British Industries to the Indian Institute of Technology, Delhi;

(b) the terms under which these experts are working in the Institute;

(c) the number of teachers in various grades working at present in the regular strength of the Institute; and

(d) the terms of service and the method of promotion of each grade of these teachers?

The Minister of Education (Shri M. C. Chagla): (a) Professors 11; Technicians 5.

(b) The experts are governed by the normal terms and conditions of the general agreement under Colombo Plan. Accordingly, Indian Institute of Delhi is required to bear only the local costs during the period of the stay of the experts. These include

items such as expenses on internal travel, furnished residential accommodation or Rs. 25 per day in lieu thereof, office accommodation and secretarial assistance. Their salaries, allowances and international travel are paid for by U.K. Government.

(c) Designation	Grade	Number
Professor (Senior Scale)	1600—100—1800	1
Professor	1100—50—1300—60—1600	1
Associate Professor	1100—50—1300	3
Assistant Professor	700—50—1250	25
Lecturer	400—40—800—50—950	53
Associate Lecturer	375—25—500—30—590—EB—30—650	14

(d) The terms of services of teachers employed by the Institute are governed by Statute No. 13 of the Statutes framed under the Indian Institutes of Technology Act 1961 as amended in 1963.

There is no specific percentage of posts laid down for filling them by promotion and all posts are normally to be filled by advertisement. However, Board of Governors of the Institute has the power to decide that a particular post will be filled by promotion from amongst the members of the staff of the Institute. In such cases also, Selection Committees constituted under the provisions of the Statutes will consider the candidature for the posts in question.

Appointments made in Kerala

1535. { Shri A. V. Raghavan:
Shri Pottekatt:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of persons selected by the Kerala Public Service Commission for employment during the last four years;